

माननीय सभापति : नियम 377 के अधीन सभा पटल पर रखे जाने वाले मामलों के संबंध में उनको अनुमति प्रदान की जाती है, जिन माननीय सदस्यों के पाठ स्वीकृत हुए हैं। वे अपने अनुमोदित पाठ को 20 मिनट के अंदर लिखित रूप से सभा पटल पर रख दें।

? (व्यवधान)

Need to constitute Nepali Language Promotion Council-laid

SHRI RAJU BISTA (DARJEELING): If language is lost, script is lost, if Script is lost, history is lost and then our own identity is lost. I wish to mention the plight of more than 1.5 crore people residing in 28 States and 5 UTs whose mother tongue is Nepali Gorkha/Nepali language is one of the languages listed in the Eighth Schedule to the Constitution of India. Even after 3 decades of its Constitutional recognition, no initiatives have been made for the development and promotion of Gorkha language. Through the majority of Gorkhas are residing in West Bengal and Sikkim, Gorkha language is not the main language of these States and as a result no attention is being given to the language. As a result, the development and promotion of the mother tongue of Gorkhas residing in these two States and spread over the entire country is obstructed and the new generation is deprived of studying the Gorkha language and literature.

Mother tongue is extremely important for the development and existence of any ethnicity, community and society. Keeping this fact in mind, the new education policy gives importance to mother tongue and the Honourable Prime Minister has been repeatedly giving stress to this issue. However, as a result of not having a separate State for the Gorkha speaking people, the development and promotion that needs to be done for Nepali language, is not being made possible. Therefore, I urge upon the the Government to constitute Nepali Language Promotion Council to encourage the spread of Nepali language and for its promotion and development.